

Government of West Bengal

ORDER

No: 27 – CS/2020

Dated 25/03/2020

Government of India vide No. 40-3/2020 – DM – I (A), dated 24/3/2020, has notified guidelines for implementation of various measures for preventing the spread of COVID – 19 in the country. There are exemptions provided for in these guidelines for essential and emergency services.

Government of West Bengal now issues the following guidelines regarding movement of personnel as well as supply of Essential Goods and Services:

- A. Government personnel in the exempted category require identity-card issued by Government.
- B. The following mentioned hereunder need not have any movement passes:
 - a. Private individuals going to nearby stores for procurement of essential food items, medicines, emergency health consultations etc. – not more than two people together.
 - b. Individuals engaged in ongoing agricultural, animal husbandry and fisheries activities.
- C. The following shall be allowed unrestricted movement on production of identity cards duly issued by their employers:
 - a. medical personnel, nurses, para-medical staff and other personnel of all health care establishments,
 - b. workers of Electricity, Water, Conservancy Services, Banks and other public utilities including those dealing with Petroleum, LPG, CNG,
 - c. personnel of the Print and Electronic Media as well as those associated with delivery of newspapers,
 - d. Railway/Port/Airport personnel and vehicles associated in connection with the movement of essential commodities and cargo.
- D. Personnel associated with distribution of essential commodities under PDS, Sufal Bangla, hyper marts, super stores, e – commerce platforms, home delivery of food shall be allowed unrestricted movement on production of authorization letters issued by their employers and endorsed by the local Police Authority/SDO. The number of personnel engaged by these organizations should be kept at the bare minimum required to maintain essential services.

E. It is further clarified that movement endorsed issued by any police authority/SDO shall be valid throughout the State of West Bengal.

However, UNDER ALL CIRCUMSTANCES THE NORMS OF SOCIAL DISTANCING SHOULD BE STRICTLY FOLLOWED.

This order is issued in public interest to ensure hassle free movement and availability of essential commodities and services to people at large during the lockdown period.

Sd/-
Chief Secretary